

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR**

Original Application No.200/00464/2020

Jabalpur, this Friday, the 30th day of July, 2021

**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**



Vijay Vyas, S/o Late Vaidya Pramchandra Vyas,
Age 52 years, Post Computer Operator Grade II
Res. E-3/318 Arera Colony, Bhopal MP. 462016 **-Applicant**
(By Advocate **-Shri Kabeer Paul**)

V e r s u s

1. Union of India through its Secretary, Ministry of H.R.D.
1, West Block Rama Krishna Puram, New Delhi 110066
2. The Director NCERT Sri Aurubindo Marg
New Delhi 110016
3. The Joint Director PSS Central Institute of Vocational
Education, NCERT, Shyamla Hills, (RIE Campus)
Bhopal MP. 462013 **- Respondents**

(By Advocate – **Shri S.P.Singh for respondents Nos. 1 & 2**
& Shri Ashish Giri for respondent No.3)

O R D E R (ORAL)

By Ramesh Singh Thakur, JM:-

M.A. No. 200/551/2021

This application has been filed by the applicant for withdrawing the O.A. No. 200/464/2020 due to the averments made in Para 2 of this Misc. Application.

2. Learned counsel for the respondents has no objection to it.
3. Accordingly M.A. is allowed. Applicant is allowed to withdraw O.A. No. 200/464/2020.

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4. In view of the orders in Misc. Application No. 200/551/2021 the Original Application is dismissed as withdrawn.
5. Applicant is also directed to deposit the court fees.

(Naini Jayaseelan)
Administrative Member
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(Ramesh Singh Thakur)
Judicial Member